

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2023 in RSA/105/2023(Filing No.)

NIM DAWA SHERPA AND ANOTHER

APPLICANTS

VERSUS

LAKPA SHERPA AND OTHERS

RESPONDENTS

Date: 15.03.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Mr. Sajal Sharma, Advocate (Legal Aid Counsel).

For Respondents None present.

ORDER

None appears for the Respondents.

In the interest of justice, re-issue Notice to all the Respondents.

Requisites be filed within three days.

Registry shall ensure that all details for appearance including date are entered in the Notice to the Respondents.

List on 08-04-2024.

Judge
15.03.2024